

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/1006/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
Special Judge, Assam,
Guwahati.

Dated the 3rd February, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. SPL/121 dtd. 01.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.02.2023**, has been granted. The District and Sessions Judge, Kamrup(M), Guwahati and in her absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

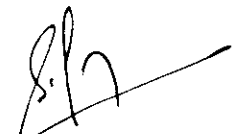
Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/2001/1007-1008/A, dated , 03-02-2023
Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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